BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 56/7/NCLT/AHM/2017 Gujarat High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Religafre Finvest Pvt. Ltd.

V/s.

Balaji Infrabuild Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

ORDER

None present for Financial Creditor/ Applicant. None present for Respondent.

Objections not filed by Respondent.

List the matter on 31.07.2017 for objection of Respondent, if any, and for hearing.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of July, 2017.